

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 600 of 1996

Monday, this the 12th day of January, 1998

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

1. K.B. Thilakan,
S/o Bavakunju, Technician T-1-3,
Central Institute of Fisheries
Technology, Matsyapuri PO, Kochi-29
residing at Kalathil House,
Nayarambalam. .. Applicant

By Advocate Mr. PV Mohanan

Versus

1. The Director General,
Indian Council of Agricultural
Research, Krishi Bhavan,
Dr. Rajendra Prasad Road,
New Delhi - 110 001

2. The Director,
Central Institute of Fisheries
Technology, Matsyapuri PO,
Kochi - 682 029 .. Respondents

By Advocate Mr. P Jacob Varghese

The application having been heard on 12-1-1998, the
Tribunal on the same day delivered the following:

O R D E R

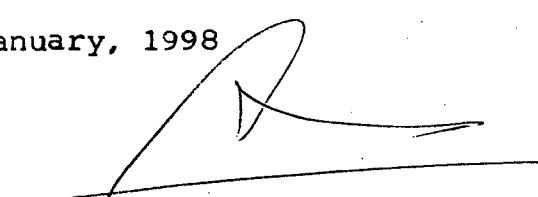
HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The learned counsel appearing for the applicant
submitted that the applicant may be permitted to withdraw
the original application. The request is not opposed by
the learned counsel for respondents. Permission is granted.

2. The original application is dismissed as withdrawn.
No costs.

Dated the 12th of January, 1998


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER